

other areas in New Delhi have covered the public verandahs and converted them into shops;

(c) if so, the reaction of Government thereto, and

(d) whether steps would be taken to get the unauthorised occupation and covering of verandahs vacated in the public interest?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) Yes, Sir.

(b) to (d) A good number of shopkeepers in Bhagat Singh Market and Khan Market have unauthorisedly covered the verandahs and converted them into shops. Due Notices as required under the law were issued to the concerned shopkeepers by the New Delhi Municipal Committee. The defaulting shopkeepers filed writ petitions with the Delhi High Court and obtained Stay Orders restraining the Committee from taking action against them. The matter is sub judice.

**Preservation of Monuments constructed by Chhatrapati Shivaji**

1007 SHRI BAPUSAHEB PARULKAR Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether Government are aware that many forts constructed by Chhatrapati Shivaji in Maharashtra are ancient and are historical monuments and many of them are in a dilapidated condition, and

(b) if so, what steps Government propose to take to preserve these monuments and when?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER) (a) and (b) Yes, Sir. Many forts constructed or enlarged by Chhatrapati Shivaji in Maharashtra have been declared protected as

monuments of national importance. The preservation of these forts is a continuous process and works are carried as per requirements. During this financial year extensive structural repairs will be undertaken to more important forts such as Raigadh, Sivaneri, Panhala, Vijaydurg.

**Action taken against Director of Tuber Crop Research Centre, Trivandrum**

1008 SHRI VAYALAR RAVI Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Starred Question No. 808 dated 25th July, 1977 regarding compliants against Director of Tuber Crop Research Centre, Trivandrum and state:

(a) the details of departmental action taken against the Director of Tuber Crops Research Institute (ICAR) Trivandrum on the basis of the recommendations of C.B.I.; and

(b) what further steps Government propose to take in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b) An enquiry for the allegations made in the C.B.I.'s report against the Director, Central Tuber Crops Research Institute, Trivandrum is now being made by the Commissioner for Departmental Enquiries, Central Vigilance Commission, New Delhi.

निर्माण और आवास मंत्रालय द्वारा नियम-पुस्तकों तथा विभागीय-संहिताओं का हिन्दी में प्रकाशन

1009. श्री मोहन लाल पिपिल : क्या निर्माण और आवास तथा प्रति और पुनर्वास मंत्री यह बताते की कृपा करेंगे कि :

(क) उनके मंत्रालय द्वारा तैयार की जाने वाली नियम-पुस्तकों, विभागीय संहि-

ताओं, नियमकर्मियों आदि के नाम क्या हैं तथा सबसे अन्त में कब प्रकाशित की गई थी ,

(ख) क्या सरकारी भाषा सभी नीति के अन्तर्गत ये नियम-युक्तके, विभागीय, सहिताएँ हिन्दी में भी प्रकाशित होनी चाहिये, और

(ग) यदि हाँ, तो हिन्दी में कितनी प्रकाशित की गई तथा शेष पुस्तकों को हिन्दी में प्रकाशित न करने के क्या कारण हैं ?

निर्माण और आवास तथा वृत्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) से (ग) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

**Applications pending for grant of House building Advance**

1010 SHRI KACHARULAL HEM-RAJ JAIN

SHRI RAMANAND TIWARY:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) the total number of applications for sanction of House Building Advance pending with the Ministry forwarded by various Ministries/Offices of the Government of India as on 31-10-1977

(b) since when these applications are pending and when a decision is likely to be taken on all these applications, and

(c) the reasons for taking such a long time in disposing them of?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKER) (a) About two thousand.

(b) and, (c). Of the applications for the grant of house building advance for the first time, only 257 relate to period prior to 1st October, 1977, some of these being of March April, 1977

For requests for enhancement, no definite date can be given because, in many cases, these come back again and again for reconsideration. Some of these are pending for over a year.

The main reason for delay is that the value of the applications received during a year far exceeds the budget grant of the year, and many applications have to lie over for consideration from the grant of the next following year, and this process gets repeated each year

उर्वरकों के मूल्य कम करना

1011. श्री कन्होदेव प्रताप वर्मा :

श्री क्यासार रवि :

श्री कचनाराय प्रवाल :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने उर्वरकों के मूल्य कम करने के लिये कोई निर्णय किया है, और

(ख) यदि हाँ, तो किस तारीख से और इसके मूल्य में कितनी कमी की जायेगी ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भगु प्रताप सिंह) : (क) तथा (ख) हाल ही में दिनांक 12 अक्टूबर, 1977 से यूरिया के खुदरा मूल्य 1650 रु० प्रति मीटरी टन से घटा कर 1550 रु० प्रति मीटरी टन अर्थात् प्रति मीटरी टन में 100 रु० कमी कर दी गई है ।